Allowance for serving defence officers and personnel, we have provided enough, that is, ₹ 2,250 per month towards the reimbursement of children education allowance; ₹ 6,750 per month towards the reimbursement of the house subsidy ...(*Interruptions*)... The above limit is automatically raised by 25 per cent every time the dearness allowance on revised pay structure goes above fifty percent, the amount is doubled for the children of defence personnel, and the reimbursement will be done once a year upon the completion of the financial orders ...(*Interruptions*)...

MR. CHAIRMAN: Shri Subhasish Chakraborty.... (*Interruptions*).... Nothing else will go on record, this slogan shouting and all. That is the practice. Everybody should take note of that. Neither the electronic media nor the print media ...(*Interruptions*)...

SHRI SUBHASISH CHAKRABORTY: How many children were covered after the decision was made, and how many children are yet to be covered by the educational concessions?

DR. SUBHASH RAMRAO BHAMRE: Sir, all the children of the serving personnel taking educational concessions, they have to inform the Ministry by way of application that not a single student has been left.

MR. CHAIRMAN: Right.

Status of PMAY-G

*47. KUMARI SELJA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the achievements made by Government under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G) in providing houses to common people of the country, till date;

(b) the details of funds allocated, sanctioned and utilised under the said Yojana, during the last three years, State/ UT-wise including Haryana;

(c) the number of houses which are under construction at present across the country, State/UT-wise; and

(d) whether the States have responded positively, to the targets set to build these houses and if so, the details thereof and if not, the reasons therefor along with the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) to (d) The erstwhile rural housing scheme - Indira Awaas Yojana (IAY) has been restructured into PMAY-G with effect from 01.04.2016 and is being implemented through the State Governments/UT Administration. Under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G), as on 19.07.2018, a total of 42.56 lakh houses have been constructed with the active cooperation of the State Governments/UT Administration against the target of constructing 1.0 crore houses by March, 2019. The targets are allocated to the States/UTs on the basis of housing deprivation parameters as per Socio Economic and Caste Census (SECC), 2011 database and as verified by Gram Sabha.

The details indicating State/UT-wise targets, achievement made and houses under construction under PMAY-G are given in the Annexure-I (*See* below).

The details indicating funds allocated, released and utilised under Rural Housing Scheme, State/UT-wise during the last three years are given in the Annexure-II.

Annexure-I

Targets allocated, house constructed/under construction
State/UT-wise under PMAY-G

(Units in Nos.)

Sl. No.	State Name	Targets allocated by MoRD	Houses Constructed	Houses under construction
1	2	3	4	5
1.	Andhra Pradesh	123112	27808	95304
2.	Arunachal Pradesh	11221	0	11221
3.	Assam	259814	38594	221220
4.	Bihar	1176617	45975	1130642
5.	Chhattisgarh	788235	386904	401331
6.	Goa	761	0	761
7.	Gujarat	204703	110944	93759
8.	Haryana	38442	7511	30931
9.	Himachal Pradesh	7385	4183	3202
10.	Jammu and Kashmir	38772	3621	35151
11.	Jharkhand	528791	214408	314383
12.	Karnataka	145349	36416	108933

1	2	3	4	5
13.	Kerala	42431	10660	31771
14.	Madhya Pradesh	1399084	700742	698342
15.	Maharashtra	449820	180914	268906
16.	Manipur	9740	114	9626
17.	Meghalaya	20745	395	20350
18.	Mizoram	6600	1507	5093
19.	Nagaland	8481	0	8481
20.	Odisha	992558	509325	483233
21.	Punjab	31084	886	30198
22.	Rajasthan	687091	357262	329829
23.	Sikkim	1957	528	1429
24.	Tamil Nadu	327552	89065	238487
25.	Telangana	70674	0	70674
26.	Tripura	24989	5314	19675
27.	Uttar Pradesh	1171852	832552	339300
28.	Uttarakhand	15776	6622	9154
29.	West Bengal	1397474	683610	713864
30.	Andaman and Nicobar Islands	972	0	972
31.	Dadra and Nagar Haveli	7605	1	7604
32.	Daman and Diu	81	12	69
33.	Lakshadweep	57	0	57
34.	Puducherry	0	0	0
	TOTAL	9989825	4255873	5733952

Data reported by States/UTs on Awaassoft as on 19.07.2018

Annexure-II

Funds Allocated, Released and Utilized under PMAY-G/IAY State/UT-wise including Haryana during the last three years

(₹ in lakh)

Sl.No.	State	Central Allocation	Central Release	Utilization
2015-16				
1.	Andhra Pradesh	28818.242	28113.322	50441.227
2.	Arunachal Pradesh	952.509	4240.285	0.000
3.	Assam	86481.143	87865.745	82379.441
4.	Bihar	103203.063	90718.460	97879.697
5.	Chhattisgarh	17990.121	14025.750	25642.125
6.	Goa	216.009	268.143	135.600
7.	Gujarat	12559.255	12274.953	19615.211
8.	Haryana	12804.383	9174.585	9878.940
9.	Himachal Pradesh	1849.666	2191.749	2374.072
10.	Jammu and Kashmir	5320.273	5363.087	5060.037
11.	Jharkhand	18302.402	29740.267	27393.813
12.	Karnataka	34981.856	60406.492	124448.353
13.	Kerala	21748.954	35717.191	39302.282
14.	Madhya Pradesh	42417.048	57139.162	45778.398
15.	Maharashtra	69347.868	34673.934	58326.682
16.	Manipur	2199.489	4681.350	366.000
17.	Meghalaya	3981.945	4950.954	3468.340
18.	Mizoram	610.803	759.240	277.425
19.	Nagaland	698.885	1068.221	0.000
20.	Odisha	70154.488	98281.938	167662.065
21.	Punjab	20898.262	1124.292	689.257
22.	Rajasthan	37198.563	39834.597	54924.480
23.	Sikkim	866.332	433.166	239.650
24.	Tamil Nadu	23069.206	21273.315	22011.222
25.	Telangana	24787.640	24787.526	34364.600

Sl.No.	State	Central Allocation	Central Release	Utilization
26.	Tripura	6640.164	6876.038	5652.162
27.	Uttar Pradesh	156614.954	158312.826	197695.914
28.	Uttarakhand	4514.971	4164.847	5495.191
29.	West Bengal	159378.367	172273.428	305481.737
30.	Andaman and Nicobar Islands	443.290	0.000	0.000
31.	Dadra and Nagar Haveli	113.945	56.972	0.000
32.	Daman and Diu	31.077	0.000	0.000
33.	Lakshadweep	11.689	0.000	0.000
34.	Puducherry	400.000	0.000	0.000
	TOTAL	969606.860	1010791.835	1386983.921
2016-17				
1.	Andhra Pradesh	56200.250	21712.785	16706.827
2.	Arunachal Pradesh	10993.117	5412.300	0.000
3.	Assam	267324.750	132197.898	62273.367
4.	Bihar	477477.968	211427.064	60613.095
5.	Chhattisgarh	181109.260	83815.912	78739.095
6.	Goa	569.573	284.785	353.400
7.	Gujarat	85059.614	36527.407	9626.155
8.	Haryana	19136.611	7414.461	8214.350
9.	Himachal Pradesh	5931.190	3253.818	2368.300
10.	Jammu and Kashmir	20709.693	8033.007	2.250
11.	Jharkhand	172863.885	79630.141	42652.173
12.	Karnataka	69686.757	27863.995	804.180
13.	Kerala	24380.433	10049.440	15389.926
14.	Madhya Pradesh	342581.680	170114.866	196839.982
15.	Maharashtra	172540.337	73566.023	93661.437
16.	Manipur	11851.131	5767.410	1169.887
17.	Meghalaya	20722.043	8078.230	1037.363
18.	Mizoram	5847.664	2482.986	393.675
19.	Nagaland	10319.534	4676.217	0.000

Sl.No.	State	Central Allocation	Central Release	Utilization
20.	Odisha	311871.520	149452.934	70944.720
21.	Punjab	18322.329	7559.100	377.090
22.	Rajasthan	187393.353	87153.102	72770.105
23.	Sikkim	2381.207	1190.605	186.650
24.	Tamil Nadu	132041.902	69059.770	19922.355
25.	Telangana	38157.735	14263.335	0.000
26.	Tripura	28875.108	13455.455	3060.463
27.	Uttar Pradesh	430753.033	223980.445	116942.347
28.	Uttarakhand	13216.023	7484.090	4937.960
29.	West Bengal	331772.002	139363.741	170856.240
30.	Andaman and Nicobar Islands	262.511	196.370	0.000
31.	Dadra and Nagar Haveli	378.928	282.830	0.000
32.	Daman and Diu	67.353	49.880	0.000
33.	Lakshadweep	70.920		0.000
34.	Puducherry	400.000	0.000	0.000
	TOTAL	3451269.416	1605800.402	1050843.392
2017-18				
1.	Andhra Pradesh	35985.830	35192.885	26454.131
2.	Arunachal Pradesh	2661.140	1210.970	0.000
3.	Assam	48816.800	166961.670	164306.060
4.	Bihar	413112.960	60257.060	389595.195
5.	Chhattisgarh	158566.700	262507.140	419614.870
6.	Goa	0.000	0.000	36.950
7.	Gujarat	68221.670	53264.220	124591.050
8.	Haryana	9649.040	2153.840	17782.160
9.	Himachal Pradesh	3055.380	5087.875	4029.930
10.	Jammu and Kashmir	26467.830	4982.112	9582.000
11.	Jharkhand	124547.280	162629.855	315951.592
12.	Karnataka	39150.260	59304.625	53789.277
13.	Kerala	7392.150	2140.780	13538.813

Sl.No.	State	Central Allocation	Central Release	Utilization
14.	Madhya Pradesh	296389.390	487626.830	795711.816
15.	Maharashtra	113019.380	110207.766	230065.558
16.	Manipur		5855.296	7113.648
17.	Meghalaya	4520.410	4273.762	11655.267
18.	Mizoram	2182.940	644.250	2646.510
19.	Nagaland		832.990	39.000
20.	Odisha	269164.020	312405.903	585156.165
21.	Punjab	4953.310	1602.060	3496.748
22.	Rajasthan	167453.400	189566.230	434129.545
23.	Sikkim		0.000	1058.850
24.	Tamil Nadu	97504.240	84848.578	113189.011
25.	Telangana	14762.590	4815.530	0.000
26.	Tripura	1531.950	18316.450	25118.733
27.	Uttar Pradesh	298544.560	494806.433	1028820.000
28.	Uttarakhand	5980.570	1381.400	8162.306
29.	West Bengal	280522.200	455666.018	797415.165
30.	Andaman and Nicobar Islands	326.980	33.070	0.000
31.	Dadra and Nagar Haveli	999.650	330.880	55.200
32.	Daman and Diu	33.700	8.740	10.400
33.	Lakshadweep		70.920	0.000
34.	Puducherry		0.000	0.000
	TOTAL	2495516.330	2988986.138	5583115.950

* Utilization reported by States/UTs on Awaas Soft as on 18.07.2018, it is reported against Total Available Funds which includes Central Share, State Share, Interest accrued and Miscellaneous receipts.

MR. CHAIRMAN: Now, Q.No. 47 by Kumari Selja. Questioner not present. Are there any supplementaries?

श्रीमती विप्लव ठाकुर: माननीय सभापति महोदय, मैं मंत्री जी से जानना चाहती हूं कि इन्होंने जो टारगेट बताए हैं और स्टेट्स का जो ब्योरा दिया है, ...(**व्यवधान**)... क्या उनमें ऐसे लोग भी हैं, जिनको ज़मीन न मिल सकी हो, ...(**व्यवधान**)... जिन लोगों के पास ज़मीन नहीं है और उन्हें ज़मीन न मिल सकी हो? ...(**व्यवधान**)... उनके केस तो घरों के लिए रिकमंड हो गए हैं, लेकिन उनके पास घर बनाने के लिए ज़मीन नहीं है। उनके लिए आप क्या कर रहे हैं,

उनके लिए केंद्र सरकार और राज्य सरकार क्या करने जा रही है? यह **...(व्यवधान)...** एक बहुत बड़ी समस्या सामने आ रही है। मैं कहना चाहती हूं तक लोगों के पास ज़मीनें नहीं हैं, तो वे घर कहां से बनाएंगे? सर, सुनाई नहीं दे रहा है। **...(व्यवधान)...** सर, सुनाई नहीं दे रहा है। सर, कुछ सुनाई नहीं दे रहा है। **...(व्यवधान)...**

श्री राम कृपाल यादवः सर, यह बात सही है कि **...(व्यवधान)...** हिन्दुस्तान के पैमाने पर माननीय प्रधान मंत्री जी का ड्रीम प्रोजेक्ट है तक 2022 तक हिन्दुस्तान के सभी गरीब लोग, **...(व्यवधान)...** जिनके पास अपनी छत नहीं है, **...(व्यवधान)...** उनको हम पक्की छत देना चाहते हैं। उसी हिसाब से 2019 तक हमने कुल मिलाकर 1 करोड़ लोगों को मकान देने का टारगेट लिया है। **...(व्यवधान)...**

MR. CHAIRMAN: Members from all sides--Opposition as well as the Ruling Party--met me and said that they wanted Question Hour. There was a consensus on that issue in the Business Advisory Committee. Accordingly, I have assured that we will conduct Question Hour and Zero Hour. Question Hour is going on. If some Members want to shout, that is not the practice in the House. They have given notice; I have admitted it and it is set for tomorrow. They have now given another notice under another rule, which is not admissible. It is not admissible as per the rules. Discussing that under Rule 168 is not admissible. So, I have ruled it out. ...(*Interruptions*)... This is not the way to disrupt the House and deprive a large section of the House of the valuable opportunity that they get by way of Question Hour. I once again appeal to all the Members of the Telugu Desam Party and the YSR Congress to go to their respective places, cooperate and help the House function so that the people get justice. ...(*Interruptions*)... This is not the way. I am not going to yield at all, come what may; you may do whatever you like. Democracy asks us to debate and discuss. I have admitted the motion. You don't want a discussion under the motion. What else can I do? The motion is admitted. The Government is ready for a discussion. If you make noise, the voice of Members who are raising questions is not heard! So, I have to either take action or adjourn the House. ...(*Interruptions*)...

Let the second supplementary question be asked. ...(*Interruptions*)... Dr. Narendra Jadhav. ...(*Interruptions*)...

DR. NARENDRA JADHAV: Sir, PMAY-G is a rural housing scheme. ...(*Interruptions*)...

MR. CHAIRMAN: Live telecast is not there; why are you wasting your energy? ...(*Interruptions*)...

श्री राम कृपाल यादवः सर, क्या मैं बोल सकता हूं? **...(व्यवधान)...** माननीय सांसद ने जो प्रश्न किया, मैं कहना चाहता हूं तक यह बात सही है तक हिन्दुस्तान की **...(व्यवधान)...**

राज्य हैं, जिनके पास अपनी ज़मीन नहीं है। इस वजह से उनको प्रधान मंत्री आवास योजना का लाभ नहीं मिल पा रहा है। ...(**व्यवधान**)... मैं बताना चाहता हूं तक कई ऐसे राज्य हैं, जिनकी सूची मेरे पास उपलब्ध है, जो landless हैं, ...(**व्यवधान**)... हमारी सरकार की प्राथमिकता है। ...(**व्यवधान**)... हमने SECC के माध्यम से बेघर लोगों के लिए मकान आवंटन के लिए जो विचार किया है, उसमें राज्य सरकारों से यह आग्रह किया गया है कि आप वैसे landless लोग, जो गरीब लोग हैं, उनके लिए जमीन उपलब्ध कराने का काम करें। ...(**व्यवधान**)... अभी हाल में माननीय मंत्री जी ने पुनः निवेदन किया है तक landless लोगों के लिए जमीन उपलब्ध कराने के लिए राज्य सरकारें यथाशीघ्र कार्रवाई करें। ...(**व्यवधान**)...

श्री सभापति: बच्चे लोग देख रहे हैं। ...(**व्यवधान**)...

श्री राम कृपाल यादवः मैं बिल्कुल इस बात से सहमत हूं कि कुल मिला कर ...(**व्यवधान**)...

MR. CHAIRMAN: Mr. Vijay Goel, Mr. Vijay Goel, ...(*Interruptions*)... Mr. Vijay Goel, you are not supposed to show your back. ..(*Interruptions*)...

श्री राम कृपाल यादवः माननीय सभापति महोदय, राज्य सरकारों के माध्यम से ...(**व्यवधान**)... राज्य सरकारों के माध्यम से जमीन आवंटन के लिए अनुरोध किया गया है। ...(**व्यवधान**)... अभी हाल के दिनों में मंत्री जी ने निर्देश दिया है। ...(**व्यवधान**)... जैसे ही जमीन उपलब्ध हो जाएगी, हम उन गरीबों को प्राथमिकता के आधार पर आवास बनाने के लिए राशि आवंटित करने का काम करेंगे। ...(**व्यवधान**)...

श्री विशम्भर प्रसाद निषादः सर, मैं माननीय मंत्री जी से जानना चाहता हूं ...(**व्यवधान**)... सर, आवाज नहीं आ रही है। ...(**व्यवधान**)... मान्यवर, हाउस को ऑर्डर में लाया जाए। ...(**व्यवधान**)... सर, आवासों की जो value है और जो पैसा दिया जा रहा है, वह बहुत कम है। ...(**व्यवधान**)... मैं माननीय मंत्री जी से जानना चाहता हूं तक अभी देश में राज्यवार कुल कितने लोग (परिवार) बाकी हैं, जिनके पास आवास नहीं है? ...(**व्यवधान**)... ऐसे कितने लोग आवासविहीन हैं और उनको कब तक आवास दे दिया जाएगा? ...(**व्यवधान**)...

श्री राम कृपाल यादवः सर, पूरे देश के पैमाने पर हमारे पास जो आंकड़े उपलब्ध हैं, उन आंकड़ों के अनुसार कुल ऐसे परिवार, ...(**व्यवधान**)... कुल मिला कर राष्ट्रीय स्तर पर हमने जो आकलन किया था, ...(**व्यवधान**)... उस आकलन के हिसाब से, ...(**व्यवधान**)... SECC को आधार बना कर हमने आकलन किया था, 4 करोड़ 4 लाख लोग ऐसे थे, जिनके पास मकान नहीं था। ...(**व्यवधान**)... हमने प्रक्रिया adopt की, ...(**व्यवधान**)... हमने उसको ग्राम सभा से approve कराने का काम किया, जिसमें 1 करोड़ 36 लाख लोगों को ग्राम सभा ने निरस्त किया, reject किया। ...(**व्यवधान**)... कुल मिला कर 2 करोड़ 62 लाख लोग ऐसे हैं, जिनके पास मकान उपलब्ध नहीं हैं। ...(**व्यवधान**)... हमारी सरकार ने निर्णय लिया है कि हम 2019 तक एक करोड़ गरीबों के लिए मकान बनाएंगे ...(**व्यवधान**)... और जो rest 1 करोड़ 62 लाख लोग हैं, उनके लिए 2022 तक मकान बनाने का काम पूरा करेंगे। ...(**व्यवधान**)...

श्री सभापति: प्रो. मनोज कुमार झा। ...(**व्यवधान**)...

श्री राम कृपाल यादव: महोदय, मैं आपको बताऊँ कि यूपीए के 4 वर्ष के दरम्यान, 2010 से 2014 के बीच कुल मिला कर 25.57 लाख मकानों का निर्माण किया गया, ...(**व्यवधान**)... और एनडीए के 4 वर्ष की तुलना में ...(**व्यवधान**)... 1 करोड़ 6 लाख मकान बनाने का काम किया गया। ...(**व्यवधान**)...

श्री सभापति: हो गया, आपको संक्षेप में जवाब देना है। ...(**व्यवधान**)... प्रो. मनोज कुमार झा। ...(**व्यवधान**)... क्या आप अपनी सीट पर हैं? ...(**व्यवधान**)...

प्रो. मनोज कुमार झा: जी। ...(**व्यवधान**)...

MR. CHAIRMAN: Then, press the button. Staff should help him. वहां जाकर देखिए कि क्या माइक काम कर रहा है? ...(**व्यवधान**)... Now, it is working.

प्रो. मनोज कुमार झा: सभापति महोदय, आपके माध्यम से मैं माननीय मंत्री जी से इंदिरा आवास योजना (ग्रामीण) के संदर्भ में बिहार की अद्यतन स्थिति के बारे में जानना चाहता हूं। ...(**व्यवधान**)... बिहार में इसमें किन वजहों से target achieve नहीं हुआ है, माननीय मंत्री जी बताने का कष्ट करें।

श्री सभापति: बिहार का target achieve नहीं हुआ है, यह क्यों नहीं हुआ है, वे यह प्रश्न पूछ रहे हैं। ...(**व्यवधान**)...

श्री राम कृपाल यादव: महोदय, यह बात सही है कि कुल मिला करके बिहार में 16 लाख मकान बनाने का निर्णय ...(**व्यवधान**)... आंकड़ों के आधार पर लिया गया था। बाद के दिनों में इस प्रकार से स्थिति के कारण मकान बनाने का जो टागेट था, ...(**व्यवधान**)... उसे वहां की राज्य सरकार पूरा नहीं कर पाई, जिसकी वजह से हमने उस टागेट को कम कर दिया है। ...(**व्यवधान**)... अब राज्य सरकार को 11 लाख मकान बनाने हैं। विगत दिनों में वहां बालू इत्यादि सामग्री की सप्लाई की स्थिति में भी काफी दिक्कत आ रही थी, जिसकी वजह से राज्य सरकार को कठिनाइयों का सामना करना पड़ा। ...(**व्यवधान**)... राज्य सरकार ने अब अपने इस टार्गेट को एचीव करने के लिए युद्ध स्तर पर कार्यवाही प्रारम्भ कर दी है और मुझे भरोसा है कि जो टर्गेट अब फिक्स कर दिया गया है, उसे वहां की राज्य सरकार समय सीमा के अंदर पूरा कर देगी और गरीबों के लिए मकान बनाए जा सकेंगे। ...(**व्यवधान**)...

Proposals for upgradation of highways in Kerala

*48. SHRI M.P. VEERENDRA KUMAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of the proposals received from Kerala Government for upgradation or declaration of State roads/Highways into National Highways during the last three years; and

(b) the number of proposals accepted so far along with the details of the total amount sanctioned on these projects and the time-frame fixed for completion of these projects?